## Continuation of Saansad Adarsh Gram Yojana

- 921. DR. ASHOK BAJPAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
  - (a) whether Government proposes to continue the Saansad Adarsh Gram Yojana;
  - (b) if so, whether Government would make some changes in the scheme; and
  - (c) if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):
(a) to (c) Yes, as per the Saansad Adarsh Gram Yojana (SAGY) Guidelines, the goal is to develop three Adarsh Grams, identified by each Hon' ble Member of Parliament, by March 2019. Thereafter, five such Adarsh Grams (one per year) would be selected and developed by 2024. There is no proposal to make any changes in the Scheme as of now.

## Road construction under PMGSY

- 922. SHRI K.R. ARJUNAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that rural road construction under PMGSY has been at its peak during the last four years;
  - (b) if so, the details thereof and roads constructed under it in the last four years;
- (c) whether it is also a fact that many State Governments have been demanding more money under PMGSY; and
  - (d) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):
(a) and (b) Construction of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) has been on increasing trends. The details of roads constructed under the scheme during the last four years are as follows:-

Year (s)	Length Constructed (k	
2015-16	36,449	
2016-17	47,446	
2017-18	48,715	
2018-19	49,038	

(c) and (d) The Central Share under PMGSY are released to the State Governments based upon their absorption capacity, balance works in hand, unspent balance available, and fulfilling of certain conditions laid down in the programme guidelines. The details of funds released by the Centre to the States during the last four years are given in Statement.

Statement

Details of funds released by the Centre to the States under 
PMGSY during the last four years

(Release ₹ in crore)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19
1	2	3	4	5	6
1.	Andhra Pradesh	379.20	197.59	40.00	200.00
2.	Arunachal Pradesh	375.00	205.92	700.00	1350.00
3.	Assam	347.82	475.76	575.58	2506.58
4.	Bihar	2781.00	2958.34	1349.31	60.57
5.	Chhattisgarh	498.00	449.81	338.96	664.39
6.	Goa	0.00	0.00	0.00	0.00
7.	Gujarat	474.10	31.04	0.00	0.00
8.	Haryana	304.69	44.01	0.00	0.00
9.	Himachal Pradesh	268.40	396.61	360.17	677.25
10.	Jammu and Kashmir	488.00	755.61	1400.00	581.46
11.	Jharkhand	864.99	819.59	1087.89	757.32
12.	Karnataka	140.80	331.95	5.00	0.56
13.	Kerala	151.00	179.45	169.13	100.77
14.	Madhya Pradesh	1122.00	1979.48	1075.08	913.30
15.	Maharashtra	553.30	606.00	270.59	6.75
16.	Manipur	299.80	412.19	219.00	293.63
17.	Meghalaya	150.70	211.99	45.68	196.42
18.	Mizoram	50.90	93.36	200.00	51.32
19.	Nagaland	4.00	8.05	8.80	149.26

374	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
20.	Odisha	1382.70	1925.67	2038.19	2461.50
21.	Punjab	221.10	275.66	318.73	0.00
22.	Rajasthan	559.90	559.41	889.90	0.00
23.	Sikkim	68.60	138.16	337.00	199.40
24.	Tamil Nadu	205.00	309.58	591.07	589.00
25.	Tripura	274.83	392.3725	135.38	73.31
26.	Uttar Pradesh	1110.35	1234.87	866.81	253.54
27.	Uttarakhand	409.19	550.2	686.31	988.23
28.	West Bengal	1427.58	819.18	1000.00	1386.44
29.	Telangana	273.73	146.0255	99.22	99.64
	Total	15186.68	16507.85	14807.79	14560.64

## Reduction in yearly man-days under MGNREGA

- 923. SHRI RAJMANI PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government has reduced the yearly man-days for each person with regard to employment guarantee under MGNREGA;
- (b) if so, the gap between man-days determined, at present and those determined earlier;
- (c) the number of man-days fixed for each person annually, at present and the reasons therefor; and
- (d) whether the man-days have been curtailed, in view of unsatisfactory performance under MGNREGA?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):

(a) to (c) No, Sir. The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) provides for at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. MGNREGS is a demand driven wage employment programme. Under the scheme, there is no provision to determine the number of persondays for each member in rural households.